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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 113/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company: J M Financial Assest Reconstruction Co. Ltd
V/s.
Sandhya Prakash Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. R. S. Sanjanwala	Adv.	Applicant	} MBS&V/L
2. Mihir Parikh	Adv.	Applicant	
3. Rahul Gajera	Adv.	Respondent - R.G	

ORDER

Learned Senior Advocate Mr. Rakesh Sanjanwala with Learned Advocate Mr. Mihir Parikh present for Applicant/ Financial Creditor. Learned Advocate Mr. Rahul Gajera i/b Singhani Legal Services present for Respondent.

Heard arguments of Learned Counsel for Applicant.

Learned Counsel appearing for Respondent undertook to file objections and argue the matter on 11.09.2017. Respondent shall serve copy of objections to the Applicant in advance.

List the matter on 11.09.2017 for objections, if any and hearing the arguments of learned Counsel for Respondent.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 8th day of September, 2017.